


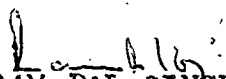


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA / ~~XXXXXX~~ No. 1562/91 19Sr. Pradeep Kumar Saxena Shri H. L. Bajaj
APPLICANT (S) COUNSEL

VERSUS

U.O.I.
RESPONDENT (S) COUNSEL

Date	Office Report	Orders
		<p>12.7.1991.</p> <p>Present : Shri H. L. Bajaj, counsel for the applicant.</p> <p>At the request of the learned counsel for the applicant, as list on 16.7.1991.</p> <div style="display: flex; justify-content: space-around;"> <div style="text-align: center;">  (I. K. Rasgotra) Member (A) </div> <div style="text-align: center;">  (T. S. Oberoi) Member (J) </div> </div> <p><u>16.7.1991.</u></p> <p>Present: Shri H.L. Bajaj, counsel for the applicant.</p> <p>Heard. This application appears to be a follow up of the orders passed by us on 29.5.91 where we have observed that as the order transferring the applicant to Delhi has since been issued, "no further directions are called for by this Tribunal. The applicant may seek its implementation in the normal manner." The application is disposed of.</p> <p>The learned counsel for the applicant submitted that the applicant has since made two representations. One representation is at Annexure-A-5 but is illegible. The other representation is at Annexure-A-6 and is dated 4.6.1991. Keeping in view the submissions of the learned counsel for the applicant</p> <p style="text-align: right;">contd...2</p>

Date	Office Report	Orders
		<p data-bbox="699 275 959 321"><u>from pre-page</u></p> <p data-bbox="672 377 1604 1072">we are still of the view that the applicant should pursue the matter for implementation of the order issued by the respondents, transferring him to Delhi vide order dated 15.4.1991 through proper channel. At the present moment the case is not mature for our interference. The application is accordingly disposed of with liberty to approach the Tribunal, if required at the appropriate stage. A copy of this order be provided to the learned counsel for the applicant.</p> <div data-bbox="672 1116 959 1289"><p data-bbox="732 1116 943 1192"></p><p data-bbox="672 1182 959 1289">(I.K. RASGOTRA) MEMBER(A) 16.7.91.</p></div> <div data-bbox="1154 1123 1446 1289"><p data-bbox="1187 1123 1414 1200"></p><p data-bbox="1154 1182 1446 1289">(RAM PAL SINGH) VICE CHAIRMAN 16.7.91.</p></div>